

SHRI PILOO MODY: because the regular tests that the planes should be undergoing from time to time had been suspended because of the go-slow and the work-to-rule of the technicians. (*Interruptions.*)

Do you wish to take notice of this or not?

SHRI JYOTIRMOY BASU: In numerous accidents the Fokker planes are involved..

MR. SPEAKER: Please resume your seat.

SHRI JYOTIRMOY BASU: The Fokker lobby is powerful in Delhi. But they are unfit planes.

12.56 hrs.

COMMISSIONS OF INQUIRY

APPOINTMENT OF AMENDMENT BILL MEMBERS ON JOINT COMMITTEE

SHRI N. K. P. SALVE (Betul): I move:

“That this House do appoint Shrimati Indira Gandhi, Sarvashri Krishna Chandra Pant and Sunderlal to the Joint Committee on the Bill to amend the Commissions of Inquiry Act, 1952 in the vacancies caused by the resignations of Sarvashri Y. B. Chavan, Vidya Charan Shukla and Bishwanath Roy.”

MR. SPEAKER: The question is:

“That this House do appoint Shrimati Indira Gandhi, Sarvashri Krishna Chandra Pant and Sunderlal to the Joint Committee on the Bill to amend the Commissions of Inquiry Act, 1952 in the vacancies caused by the resignations of Sarvashri Y. B. Chavan, Vidya Charan Shukla and Bishwanath Roy.”

The motion was adopted.

COMPTROLLER AND AUDITOR GENERAL'S (DUTIES, POWERS AND CONDITIONS OF SERVICE) BILL

APPOINTMENT OF MEMBER ON JOINT COMMITTEE

SHRI J. MOHAMED IMAM: (Chitradurga): I move:

“That this House do appoint Shri Paokai Haokip to the Joint Committee on the Bill to determine the conditions of service of the Comptroller and Auditor General of India and to prescribe his duties and powers and for matters connected therewith or incidental thereto *vice* Shri Prakashchand B. Sethi resigned”

MR. SPEAKER: The question is:

“That this House do appoint Shri Paokai Haokip to the Joint Committee on the Bill to determine the conditions of service of the Comptroller and Auditor General of India and to prescribe his duties and powers and for matters connected therewith or incidental thereto *vice* Shri Prakashchand B. Sethi resigned.”

The motion was adopted.

CENTRAL EXCISES BILL

APPOINTMENT OF MEMBERS ON SELECT COMMITTEE

SHRI MOHSIN (Dharwar South): I move:

“That this House do appoint Sarvashri Vidya Charan Shukla and K. R. Ganesh to the Select Committee on the Bill to consolidate and amend the law relating to central duties of excise in the vacancies caused by the resignations of Sarvashri Prakashchand B. Sethi and B. R. Bhagat.”

MR. SPEAKER: The question is:

“That this House do appoint Sarvashri Vidya Charan Shukla and K. R. Ganesh